

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2022-23/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Ms. Samirah Khan, Addl. Civil Judge (Jr. Div.)-cum- J.M., Bokaro.
2. Mr. Prashant Gupta, J.M.-cum-Judge I/c, Bokaro.
3. Ms. Minakshi Verma, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
4. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat (Bokaro).
5. Ms. Rupam Smriti Topno, Addl. Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat (Bokaro).
6. Mr. Rishi Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M-cum-Special Court, elected M.P/ M.L.A, Chaibasa.
7. Mr. Amikar Parwar, Railway Judicial Magistrate, Porahat (Chaibasa).
8. Mr. Adnan Aqueeb, S.D.J.M.-cum-Civil Judge (Jr. Div.) Chatra.
9. Mr. Amit Gupta, S.D.J.M-cum-Judge I/c, Daltonganj.
10. Mr. Manoj Kumar, Railway Judicial Magistrate, Daltonganj
11. Mr. Prateek Raj, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
12. Mr. Chandan Kumar Goswami, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
13. Ms. Apekchha, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
14. Ms. Sandhya Prasad, J.M., Deoghar
15. Ms. Manya Tandon, J.M, Deoghar.
16. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Madhupur (Deoghar).
17. Ms. Monika Prasad, J.M., Madhupur (Deoghar).
18. Mr. Manoj Kumar Indwar, J.M.-cum-P.M. (J.J. Board), Dhanbad.
19. Mr. Nirbhay Prakash, Civil Judge, (Jr Div.)-cum-J.M., Dhanbad.
20. Mr. Vishal Majhee, Civil Judge (Jr. Div.), Dhanbad.
21. Mr. Ankit Kumar Singh, Railway Judicial Magistrate, Dhanbad.
22. Mr. Mahendra Pandit, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
23. Mr. Pragyesh Nigam, Addl. Railway Judicial Magistrate, Dhanbad.
24. Ms. Pooja Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
25. Mr. Vivek Raj, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
26. Mr. Subhash Bara, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
27. Ms. Ayesha Singh Sardar, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
28. Mr. Suresh Oraon, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
29. Mr. Sidhant Tigga, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
30. Ms. Jenish Minz, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
31. Mr. Jitendra Ram, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Dumka
32. Mr. Shailendra Kumar Napit, J.M, Dumka.
33. Mr. Harshit Tiwari, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
34. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
35. Mr. Vijay Kumar Das, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
36. Mr. Ravi Choudhary, Civil Judge (Jr. Div.), Nagar Untari (Garhwa).
37. Mr. Amit Khanna, S.D.J.M.-cum-Judge I/c, Nagar Untari (Garhwa).
38. Ms. Shruti Soren, S.D.J.M, Giridih.
39. Mr. Ashish Agarwal, J.M.-cum-Judge I/c, Giridih.
40. Mr. Ishraque Zeya Khan, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
41. Mr. Abhinandan Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
42. Mr. Hemant Kumar Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
43. Ms. Payal Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
44. Ms. Saquia Kausar, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
45. Ms. Shalika Anna Herenz, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
46. Ms. Priya Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
47. Mr. Walter Bhengra, J.M.-cum-Judge I/c, Godda
48. Mr. Divyam Choudhary, J.M., Godda.
49. Ms. Nirmala Barla, S.D.J.M.-cum- Civil Judge (Jr. Div.), Gumla.
50. Ms. Jaya Smita Kujur, Additional Civil Judge (Jr. Div.)-cum-J.M., Gumla.
51. Ms. Mariam Hemrom, Additional Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./ M.L.A., Hazaribagh
52. Ms. Reema Kumari, JM-cum-Civil Judge (Jr. Div.), Hazaribagh
53. Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh

54. Ms. Nikhat Ayesha, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
55. Mr. Mohit, J.M.-cum-Judge I/c, Hazaribagh.
56. Ms. Shristi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
57. Mr. Narendra Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
58. Ms. Kanchan Kumari, J.M.-cum-P.M. (J.J.B.), Jamshedpur.
59. Ms. Anjilina Neelam Marki, JM-cum-Civil Judge (Jr. Div.), Jamshedpur
60. Mr. Utkarsh Jain, J.M.-cum-Judge I/c, Jamshedpur.
61. Mr. Aditya, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
62. Mr. Alok Jha, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
63. Ms. Monica Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
64. Mr. Vikash Kumar Bhagat, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
65. Mr. Richesh Kumr, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
66. Mr. Arvind Kumar, J.M.-cum-Judge I/c, Jamtara.
67. Mr. Tushar Anand, J.M.-cum-Judge I/c-cum-P.M., J.J. Board-cum-Addl. Civil Judge (Jr. Div.), Khunti.
68. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Koderma.
69. Mr. Md. Danish Nawaz, Civil Judge (Jr.Div.), Koderma.
70. Mr. Rahul Kumar, J.M.-cum-Judge I/c-cum-Civil Judge (Jr.Div.), Latehar.
71. Mr. Raj Kalyan, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Lohardaga.
72. Mr. Kamal Prakash, J.M.-cum-Judge I/c, Pakur
73. Ms. Smriti Tripathi, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
74. Mr. Praveen Oraon, S.D.J.M., Ranchi.
75. Ms. Anamika Kisku, Addl. Civil Judge (Jr. Div)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi
76. Ms. Kaveri Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
77. Ms. Rojleena Bara, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
78. Ms. Dhriti Dhairya, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
79. Mr. Akshay Sharma, Railway Judicial Magistrate, Ranchi.
80. Ms. Shivraj Mishra, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
81. Ms. Srishti Ghai, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
82. Mr. Amit Kumar Gupta, Railway Judicial Magistrate, Sahebganj.
83. Mr. Hussamuddin Waris, S.D.J.M., Rajmahal(Sahebganj).
84. Mr. Mahboob Alam, J.M., Rajmahal, Sahebganj.

Subject: - Nomination of Judicial Officers of the cadre of **Civil Judge (Jr. Div.)**, [half of the cadre] for attending **two days Refreshner Training Programme for Civil Judge (Jr. Div.) in Civil Trial with CIS Training (R-17) scheduled to be held on 25th and 26th February, 2023** at Judicial Academy, Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Refreshner Training Programme scheduled to be held on **25th and 26th February, 2023** at Judicial Academy Jharkhand, Ranchi.

The topics proposed to be covered are :

- General discussion on important provisions of CPC with regard to speedy disposal of Civil cases.
- Appreciation of Evidence in Civil Trial
- Salient features of Specific Relief Act and its implication in civil trial and injunction
- Specific features of C.N.T. Act and S.P.T. Act.
- Challenges and Remedies before the Executing Court for speedy disposal of execution of a decree in light of judgment passed by the Hon'ble Apex Court passed in Rahul S Shah Vs. Jinendra Kumar Gandhi & Ors (2021) 6SCC 418'
- Partition of immovable properties under Hindu Law and Muslim Law.
- Salient features of T.P. Act with special reference to State, Gift Mortgage & Lease.
- Law of easement, Discussion on latest judgments & directions of Hon'ble Court with respect to civil cases.

The arrangement for the stay of the nominated officers will be made in Hostel at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of 24th February, 2023 till the evening of 26th January, 2023**. All the nominated officers have to **report at Academy for training on or before 09.30 A.M. for registration on 25th February, 2023 in proper dress**.

You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- NIKESH KUMAR SINHA

Registrar (Administration)

Memo No. 689 /Apptt.

Dated, Ranchi, the 16/2/23

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 111/JAJ dated 10.02.2023/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


16.2.23
Registrar (Administration)